

(d) what are the reasons which are holding up the progress of this project?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) The total revised cost estimates of the Mathura Refinery Project is Rs. 192.32 crores.

(b) An amount of Rs. 107.83 crores has been spent upto and of February 1979. The overall progress achieved is 59 per cent.

(c) As per present indications, the Refinery, is expected to be commissioned in the second half of 1980.

(d) The main reasons for delay in the commissioning of the project are as under:—

(1) Delay in receipt of working drawings from the USSR and consequent delay in taking procurement action in respect of indigenous equipment and materials.

(2) Delay in receipt of Russian equipment and materials.

(3) The need for considerable amount of reengineering required on the drawings received from the USSR side to take into account use of indigenous equipment and materials

(4) Delay in supply of equipment by indigenous vendors.

(5) Unprecedented rains and floods that have taken place during the year 1978.

(6) Continuous labour trouble experienced by the various contractors at site for the last six months.

Proposal to Establish National Film Development Corporation

5875, **SHRI F. P. GAEKWAD:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to establish a National Film Development Corporation aimed at implementing the national film policy;

(b) whether the said Corporation will be autonomous body vested with necessary powers; and

(c) whether the constitution and functions of the Corporation are finalised and when it will commence working?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) to (c). The National Film Development Corporation was incorporated in May, 1975. It has been in a dormant state since then but it is proposed to activate the Corporation soon. According to its Memorandum of Association the main objects of the Corporation are:—

(i) to plan, promote and organise an integrated and efficient development of film industry in accordance with the national economic policy and objectives laid-down by Central Government from time to time;

(ii) to carry on in India and elsewhere the business of import of cinematographic films|raw films| projection, studio, laboratory and other cinematographic equipments;

(iii) to export films.

(iv) to carry on in India or elsewhere business of distribution of films whether made in India or imported from abroad;

(v) to exhibit films either directly or through other agencies;

(vi) to hire and lease cinema houses and places of exhibition of films;

(vii) to undertake construction and maintenance of film theatres; and

(viii) to take measures for the promotion of the film industry.

It is a public sector company and is autonomous as other public sector companies are.